

SPECIAL BENCH  
COURT - I

**O-261**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1277(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	ARPAN SINHA VS SYSTEMOTRIX TECHNOLOGIES PVT. LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Ms. Shruti Singhania, FCS : For Respondent

**ORDER**

1. Ld. Authorized Representative for the respondent present.
2. None for the petitioner.
3. Post this matter on **18/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**